GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
DIRECTORATE GENERAL OF SHIPPING
"BETA BUILDING", 9TH FLOOR
I-THINK TECHNO CAMPUS
KANJUR MARG (EAST)
MUMBAI - 400 042.

No. TR/CRT/6(6)/2012-II/488
Dated: 15.06.2017

DGS ORDER NO. 04 of 2017

Sub: Comprehensive Inspection Program to be carried out by all the maritime training institutes – regarding.

--------

1. This Directorate had issued revised guidelines for conduct of Comprehensive Inspection Programme to be carried to be carried out by all the institutes conducting pre-sea courses vide DGS Order No. 4 of 2016.

2. Out of the pre-sea institutes only 22 institutes have carried out the CIP (as on date- as per DGS Order No. 4 of 2016 the CIP should have been done by 31.12.2016), whereas a sizeable number of institutes had obtained a stay order against the above referred DGS Order.

3. The Hon’ble High Court of Madras has vide order dated 17.11.2016, while staying the operation of the DGS Order for a period of four weeks, directed that if any inspection is to be conducted by the Academic Council or any other authorities i.e. the Director General of Shipping, it shall not be resisted or obstructed by the petitioner or their Association members. In
accordance with the directions of the Hon’ble Court this office had issued a DGS Order No.3 of 2017 to carry out the inspection through concerned MMD or Recognized Organization, if they so desire within of two months.

4. In view of the above, all the institutes conducting pre-sea courses are hereby directed to carry out the Comprehensive Inspection Programme as per the guideline issued vide DGS Order No.4 of 2016 before 31st July, 2017. Any proposal for approval of new courses or increase in intake from the institutes, will be considered only after they have carried out CIP as per guidelines.

Sd/-

(Dr. Malini V. Shankar, IAS)

Director General of Shipping &
ex-officio Addl. Secretary to the Govt. of India.

To

All DGS approved Maritime Training Institutes.

All Principal Officers/ MMDs

All Recognized Organizations.